

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 697/GT/2025**

Subject : Petition for revision of 2019-24 tariff of Rihand STPS Stage-III (1000 MW) after the truing up exercise.

**Petition No. 698/GT/2025**

Subject : Petition for approval of 2024 tariff of Rihand STPS Stage-III (1000 MW)

Petitioner : NTPC Limited

Respondents : UPPCL and others

Date of Hearing : **29.6.2026**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC  
Ms. Ritu Apurva, Advocate, NTPC  
Ms. Pragya Pushkar, Advocate, NTPC  
Shri Savyasachi Saumitra, Advocate, UPPCL  
Shri Kaustub Narendra, Advocate, UPPCL  
Shri Rohan Andrew Naik, Advocate, UPPCL  
Shri Ishaan Mehrotra, Advocate, UPPCL

**Record of Proceedings**

These cases were called out for a virtual hearing. During the hearing, the learned counsel for the Petitioner submitted that the order was earlier reserved in the matters and the same is listed again upon mentioning by Respondent, UPPCL.

2. The learned counsel for the Respondent, UPPCL submitted that UPPCL has filed its reply, and the learned counsel for the Petitioner further submitted that Rejoinders have been filed on the replies and prayed that the order in the matters may be reserved.

3. The Commission, after hearing the parties, reserved the orders in these petitions.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**

